

ITEM NO.1505
(Ffor Judgment)

COURT NO.3

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).7818-7819/2009

CHENNADI JALAPATHI REDDY

Appellant(s)

VERSUS

BADDAM PRATAPA REDDY (DEAD) THROUGH LRS. AND ANR.

Respondent(s)

([HEARD BY : HON'BLE N.V. RAMANA, HON'BLE MOHAN M. SHANTANAGOUDAR
AND HON'BLE AJAY RASTOGI, JJ.])

Date : 27-08-2019 These appeals were called on for judgment today.

For Appellant(s) Mr.D.Rama Krishna Reddy, Adv.
Mrs. D. Bharathi Reddy, AOR

For Respondent(s) Mr. C. S. N. Mohan Rao, AOR
Mr. D. Mahesh Babu, AOR

Hon'ble Mr.Justice Mohan M.Shantanagoudar pronounced the judgment of the Bench comprising Hon'ble Mr.Justice N.V.Ramana, His Lordship and Hon'ble Mr.Justice Ajay Rastogi.

The appeals are allowed in terms of the signed judgment.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file)